

Considering the fact that the average price depends on many factors and prices of mica fluctuate a great deal, the above figures do not show any significant downward trend in mica prices.

(c) The number of mica mines in Andhra Pradesh and the number of workers employed in them during the last two years were as follows :

<i>Year</i>	<i>No. of Mines</i>	<i>Average daily labour employed</i>
1988	44	743
1989	50	1024

US Trade Action on Indian Economy

4952. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMERCE be pleased to state :

(a) what was the impact of US trade action on the Indian economy;

(b) whether the Government have assessed the possible effects of U.S. trade action on our economy during the current year;

(c) if so, the details of the findings;

(d) the reasons for U.S.A. not dropping India under Super 301 when Japan and Brazil have been dropped; and

(e) whether any other countries have been since named under Super 301?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (e) On 25th May, 1989, United States Trade Representative (USTR) identified India alongwith Brazil and Japan as three countries for action under Super 301 of US Trade Act.

On 14th June, 1990, USTR announced that although certain allegedly trade restricting investment measures and barriers to foreign insurance providers imposed by Government of India are in its view unreasonable and

burden or restrict US Commerce, no responsive action under Super 301 of US Trade Act, is appropriate at this time, given the potential for results through Government of India's participation in the Uruguay Round Negotiations on Trade Related Investment Measures and Services. While the investigations initiated against India have been terminated the US Government intends to review the status of India's practices after the conclusion of the Uruguay Round Negotiations to determine at that time whether actions under Super 301 would be warranted. At no time have any trade restrictions been imposed against India. Therefore, the question of US trade action having an impact on the Indian economy does not arise.

According to reports, Japan entered into negotiations with USA and reached agreement in all the areas on which Super 301 investigations were held against its practices. Brazil took a decision to liberalize import licensing in respect of which Super 301 proceedings had been commenced. Following these actions the USTR announced that Super 301 action against these countries would be discontinued.

No other country has since been named under Super 301.

Supply of Iron Ore from Bailadila Mines to Vizag Steel Plant

4953. SHRI RAJAMOHAN REDDY: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Vizag Steel Plant has requested the Central Government for the supply of raw iron ore from Bailadila Mines through National Mineral Development Corporation; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) Visakhapatnam Steel Plant had entered into an agreement with National

Mineral Development Corporation Limited on 4-9-1989 for getting supplies of iron ore and the supplies have, in fact, already commenced.

Scheme of Vasai Market Committee, Maharashtra

4954. SHRI RAM NAIK: Will the Minister of FINANCE be pleased to state:

(a) whether the Vasai Market Committee (District Thane) Maharashtra has submitted a scheme to the National Bank for Agriculture and Rural Development (NABARD) to develop the market site;

(b) if so, the details thereof and the financial assistance asked for;

(c) the decision of the NABARD on the above scheme; and

(d) if the NABARD has not yet decided, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) The scheme is for development of cattle market with a financial outlay of Rs. 52.14 lakhs.

(c) and (d) The scheme has been examined by National Bank for Agriculture and Rural Development (NABARD) and technical observations and suggestions have been conveyed to the sponsoring bank viz. Maharashtra State Cooperative Agriculture and Rural Development Bank for taking further necessary action at their end.

Doordarshan Coverage

4955. SHRI ERA ANBARASU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the entire population of the country would be covered by Doordarshan network in a few years, and if so, the programmes of the Government in this regard;

(b) the main types of electronic equipment needed for the expansion of Doordarshan facilities and home video viewing as well as production of TV programmes both in the public and private sector; and

(c) the broad details of Government plans to procure this equipment?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) It is the endeavour of the Government to extend TV service to the entire country in a phased manner depending upon availability of funds for the purpose.

(b) The main electronic equipment required for production of TV programmes include video cameras, video tape recorders, vision mixer, microphones, audio mixer and editing equipment. Satellite reception terminals (TVROs) are required for receiving TV programmes from the satellite and the Transmitters with Transmitting Antennae for relay of programmes. TV receivers are required for receiving the programmes relayed by the transmitters. Video cassette players in conjunction with TV receivers are required for viewing the programmes recorded on video cassettes.

(c) Doordarshan acquires the bulk of the equipment it needs from indigenous sources. In cases where a particular equipment is not indigenously produced, it is imported from abroad.

[*Translation*]

Churhat Children Welfare Society

4956. SHRI RAGHAVJI: Will the Minister of FINANCE be pleased to state:

(a) Whether his Ministry has notified Churhat Children Welfare Society, district Sidhi (M.P.) as fully public charitable institution under the section 10 of the Income-tax Act;